GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:6093 ANSWERED ON:30.04.2015 WORKSHOP ON TEXTILE PARKS

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Will the Minister of TEXTILES be pleased to state:

- (a) whether the Government has organised a National Workshop on the textile parks under the Scheme for Integrated Textile Parks (SITP) to strengthen `Make in India` campaign;
- (b) if so, the details and outcome of the said workshop along with the organisations and stakeholders participated therein;
- (c) whether a large number of sanctioned textile parks are yet to become functional;
- (d) if so, the details thereof along with the reasons therefor, park-wise; and
- (e) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR)

- (a): Yes Madam. With a view to showcase the achievement of the scheme since its inception, sharing experience with textile ecosystem, review of performance of parks set up under the scheme for Integrated Textile Parks, a workshop was organized at Surat on 9th -10th April 2015.
- (b): The primary objective for convening the workshop on SITP was to organize all stakeholders on a common platform for:-
- (i) sharing best practices in implementation of Textile Parks,
- (ii) Identification of areas for improvement and discuss strategy to incorporate such improvements in design and implementation of the Scheme; and
- (iii) Sensitizing the State Governments and other stakeholders who are keen to set up new Textile Parks on various aspects of the Scheme.

The workshop was attended by a number of stakeholders including representatives from States, SPVs implementing Textile Parks, Textile Industry representatives, Financial Institutions and Project Management Consultants of the Scheme.

- (c) & (d): A textile park approved under the scheme normally takes 3-5 years to became functional. Out of 70 textile parks approved so far, 30 have became functional. The reason for delay in respect of other parks may be seen at Annexure-I.
- (e): With a view to strengthen monitoring mechanism and to ensure timely operationalization of textile parks approved under the scheme, the Ministry has appointed Project Management Consultants to assist these parks for speedy execution of the projects. Office of Textile Commissioner has been entrusted with the responsibilities to monitor progress of these parks and coordinate on a regular basis with respective State Governments to ensure their timely completion.

Annexure

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S. NO Project Name Project Approved In Reasons for Delay
1 Hindupur Vyapar 2006-07 Slow mobilization of equity by the SPV
Apparel Park
Limited
2 SIMA Textile 2005-06 Opposition from local villagers
Processing against construction of Marine Outfall.
Centre
3 Kanchipuram AACM 2010-11 Want of environmental clearances
Handloom Silk Park
4 Next Gen Textile 2006-07 On account of non-coversion of Land
Park Pvt. Ltd.
5 EIGMEF Apparel 2006-07 Mutation and conversion of land
Park Limited not received.
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6 CLC Textile 2008-09 Pending equity contribution Park Pvt. Ltd from members of SPV.